अन्तर्राष्ट्रीय बाजार में कपास के भाव उठ रहे हैं। इस सम्बन्ध में मैं मांग करता हूं कि किसानों को उनकी उपज का सही भाव दिलाने के लिये 15 से 20 लाख गांठें निर्यात की जायं। यह मेरी सरकार से मांग है।

THE DEPUTY CHAIRMAN: Shri Seshav Prasad Shukla.

REFERENCE To THE NEED TO INCREASE THE CENTRAL ALL. 0 CATION OF RICE TO MADHYA PRADESH IN VDVIEW OF THE FAH. URE OF CROPS

———

श्री केशव प्रसाद शुक्ल : (मध्य प्रदेश) : उपसभापति महोदया, मैं इस विशेष उल्लेख के द्वारा मध्य प्रदेश में अपर्याप्त एवं अनियमित वर्षा के कारण खरीफ की फसल खासतौर पर धान की फसल नष्ट हो गई है तथा रबी की फसल पर भी अन्वर्षण का प्रभाव पड़ा है। उसके सम्बन्ध में केन्द्रीय शासन का ध्यान आकर्षित करता हूं। मध्य प्रदेश का छत्तीसगढ़ का क्षेत्र धान उगाने वाला क्षेत्र है जिसे धान का कटोरा कहा जाता है। इस क्षेत्र के चावल से पूरे मध्य प्रदेश को चावल मिलता था किंतु धान की फसल सूख जाने से चावल की कमी हो गई है। ऐसी स्थिति में केन्द्र द्वारा जो 25 हजार मीट्रिक टन चावल मध्य प्रदेश को प्रतिमाह आवंटित किया जाता है उससे चावल की आवश्यकता की पूर्ति न हो सकेगी और इतना ही चावल प्रति माह और लगेगा।

अतः मैं आप के माध्यम से केन्द्रीय शासन का ध्यान आकर्षित कर निवेदन करता हूं कि मध्य प्रदेश को प्रति माह 25,000 मीट्रिक टन चावल के स्थान पर 50,000 मीट्रिक टन प्रति माह दिया जाय।

REFERENCE TO THE U. S. ARMED FORCES MAP REPORTEDLY SHOWING PARTS OF INDIA AS DISPUTED TERRITORY

SHRI KAPIL VERMA (Uttar Pradesh): Madam Deputy Chairman, it is a mattter of great concern that the U. S. Pacific Command in its pub lication has shown large chunks of Indian territory as disputed territory by putting it on the wrong side of the dotted line. This territory inclu des parts of Punjab, including the dis tricts of Ferozepur, Amritsar and Gurdaspur, where Pak-trained terro-rits are most active besides some nor thern parts of U. P. and the States of Himachal Pradesh and Jammu and Kashmir. 1 hope the Government wili take a very serious note of this matter in view of the grave implica tions. So far US was treating J&K as disputed territory. Now they are also showing sinister design about parts of U. P., Punjab and Himachal Pradesh. I hope the Government has already taken up the issue with the U. S. Government but if it has not taken up the matter so far, the Foreign Office should immediately *summon,* the U. S. Ambassador and lodge a strong protest and demand an apology; it should also demand immediate withdrawal of the incorrect map and publication of the correct map. Our Governmen should also take note of this dangerous signal from U. S about its future tactics and take necessary steps to meet the situation. Madam, I also demand that the Gov ernment should make a comprehensive statement on the subject and take the House into confidence about the action taken in the matter.

श्री चतुरानन मिश्र (बिहार) यह बहुत सीरियस मैटर है। इस पर स्टेटमेंट देने के लिये आप सरकार को आदेश दीजिये ताकि हम लोग जान सकें कि